

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-24/2003/13399/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri A.S.B. Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the th 16 December, 2022.

Sub: **Winter vacation with station leave permission.**

Ref:- Your letter No.DJCHA/2022/1484, dtd. 12.12.2022

Sir,

With reference to the above, I am directed to inform you that you have been allowed to **avail winter vacation from 26.12.2022 to 31.12.2022** alongwith **station leave permission from the evening of 23.12.2022 till the morning of 02.01.2023**. The next senior most Judicial officer at the station will remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE),

Memo NO. HC. VII-24/2003/13400-13401/A, dated , 16-12-2022

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)
[Signature]